- (b) the names of the Ministries which have established such standing committees;
- (c) if the reply to the part (a) above be in the negative, what are the reasons therefor;
- (d) what are the factors which are responsible for non-setting up of these committees in spite of Government's declaration to that effect on the 6th October, 1981; and
- (e) whether Government propose to fix a time limit within which administrative Ministries are bound to set up such committees not only to tackle the problem of sickness, but also to analyse problems of individual units show-signs of sickness and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRJ S. M. KRISHNA)": (a) No, Sir.

- (b) Does not arise.
- and (d) The policy guidelines (c) issued on 6-10-1981 required the Ad ministrative Ministries to consider the need for setting up Standing Commit tees for major industrial sectors where sickness is widespread. The Adminis trative Ministries have examined the matter but do not consider that there is need for seting up Standing Com mittees.
 - (e) Does not arise.

Loses in IISCO

- 1909. SHRI KALYAN ROY: Will the Minister of STEEL AND MINES be pleased to refer to the reply to Starred Question 289 in the Rajya Sabha on the 12th March, 1979
- (a.) the details of the losses incurred bry the Indian Irqn & Steel Co.

Ltd. Burnpur (including coal at mines) in 1979, 1980, 1981 and 1982-83;

to Questions

- (b) what have been the overhead expenses of the IISCO during the period from 1979 to 1982:
- (c) what is the overhead cost per tonne of steel raised by IISCO and comparative cost in other steel plants under the public sector in between 1979-1983, year-wise and plantwise:
- (d) what is the amount of money paid to each of the contractors in Burnpur & Kulti units and Ramnagore, Chasnala and Kitpur coalmines in 1979—1983 (year-wise) and what is the number of workers engaged by each one of them;
- (e) what are the details of the wages including bonus and other facilities enjoyed by workers under contractors; and
- (f) what steps have been taken to reduce overhead cost and eliminate contractors in IISCO and results thereof in 1979—83?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MTNES (SHRI N. K. P. SALVE): (a) to (f) The information is being collected and will be laid on the Table of the House.

Coal Mining Equipment

- 1910. SHRI KALYAN ROY: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government's attention has been drawn to the news item which appeared in the 'Economic Times' of 18th February, 1983 captioned "Coal Mining Equipment— Joint Venture projects cause surprise";
 - (b) if so, what are the details thereof;
- (c) whether MAMCO had to diversify its products range in view of scanty order from public and private sector mines;

- (d) whether MAMCO is continuing to accept orders at less than the cost price;
- <e) what are the losses of MAMCO during 1979—1983, year-wise and capacity utilisation in this period yearwise and item-wise;
- (f) whether the MAMCO in collaboration with Messrs Dowty, a British firm, ts in a position to manufacture shears s and long wall equipment and il so, the details thereof;
- (g) tfhether MAMC and his Ministi f were consulted before the decisio*, to set up seven new firms to mt a facture mining equipment;
- (h) y hat will be the impact of these H m project^ on profitability and f il ire of MAMC; and
- (i) «T lat is the justification of these joint vi atures in view of low capacity utf isation of MAMC?

THE MINISTER OP STATE IN THE MNISTRY OF INDUSTRY (SHRI VTRBHADRA SINGH); (a) Yes, 3i(,

- (b) § overnment have not received any sur il proposal.
 - (c) 7 es, Sir.
- (d) J very attempt is made to accept irders at remunerative prices.
- (e) Ihe losses incurred by MAMC during ;he last three years has been as und*r:

(Rs. in crores)

J.9r-80	9.54
198 ⁴ -81	15.50
198 -82	12.88

The in(ormation regarding capacity utilis it| tn item-wise during the last three 3 sars, as furnished by MAMC, . is gh sv in the statement. [See Ap-pendi •. CXXV Annexure No. 82],

(f) MAMC have a collaboration agrea ent with M/s. Dowty Mining

Equipment Co. Ltd., U.K. for manufacture of powered roof supports, a major equipment of long wall face package. They have a separate collaboration agreement with another British firm for manufacture of shearers.

(g) to (i) Do not arise in view of reply to (b) above.

Mismanagement in M/s. Braithwaite

- 1911. SHRI KALYAN ROY: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government have received a detailed representation dated 10th. February, 1983 from a Member of Parliament and a representation dated 22nd November, 1982 from the Braithwaite Sramik Karma-chari Union regarding mismanagement of the company;
 - (b) if so, what are the details thereof;
- (c) what action Government have taken or propose to take on those representations;
- (d) what are the losses of the company during 1979-80, 1980-81, 1981-82 and 1982-83;
- (e) what is the total salary paid to officers and expenses incurred for cars for officers, flats and guest houses and travel during these years—year-wise;
- (f) whether it is a fact that a large number lof orders for tank plates, BCXT wagons etc. were cancelled for delay in delivery and if so, the details thereof;
- (g) whether Government propose to order a high-level probe into the affairs of the company and if not, the reasons therefor; and
- (h) what steps have been taken or proposed to be taken to improve the industrial relations in the company which are strained because of corruption and mismanagement?